

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**RP NO.05 OF 2018 IN**  
**107 OF 2015 & 117 OF 2015**

**Dated: 13<sup>th</sup> February, 2019**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Lanco Amarkantak Power Limited**

**.... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Deepak Khurana  
Mr. Tejas Anand

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Mr. Pulkit Agarwal  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Ms. Tanya Sareen

Ms. Raveena Dhamija  
Mr. Girik Bhalla

**ORDER**

Heard Mr. Deepak Khurana, learned counsel appearing for the Review Petitioner and Mr. M.G. Ramachandran, learned counsel appearing for the Respondent No. 2 & 3 for sometime.

**Reserved for Orders.**

**(S.D. Dubey)**  
**Technical Member**

*js/pk*

**(Justice N.K. Patil)**  
**Judicial Member**